

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA (IBC)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK INTERANTIONAL LIMITED VS PARTHO PROTIM BURMON ROY</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Avik Chaudhuri, Adv. ] For the IRP

**ORDER**

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **30/07/2024**.

**Satyajit Roy  
(Court Officer)**